

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FOURTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-fourth Report.

2. The Committee met on the 20th April, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 23rd April, 1965.

3. The Members whose resolutions had been included in the List of Business for the 23rd April, 1965, had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Defence of Indian borders.	1½ hours
(2) Resolution regarding Major irrigation and power projects.	1½ hours
(3) Resolution regarding Administrative Reforms.	1½ hours
(4) Resolution regarding Foreign collaboration agreements.	1½ hours

NEW DELHI:

April 20, 1965

~~Chairman, 20, 1965 (Signature)~~

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.